

DIVISION BENCH
COURT - I

P-109

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/117(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS SANJAY BANTHIYA PERSONAL GUARANTOR OF M/S S.G. STRIPS
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For FC
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Mrs. Noelle Banerjee, Adv.] For PG
Mr. Dipak Dey, Adv.
Mr. Aniket Ojha, Adv.

Mr. Tapan Chakraborty, RP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **14.08.2024**.

Satyajit Roy
Court Officer